

SPECIAL BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/363(KB)2017
MA(IBC)/2(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS DIVYAJYOTI SPONGE IRON PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Rajib Mullick, Adv.] For the Respondent
Ms. Sonia Mukherjee, Adv.]

Mr. Abhishek Sikdar, Adv.] For Patnaik Minerals Pvt. Ltd. In MA(IBC)/2(KB)2023
Ms. Sahili Dey, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before the Regular Bench on **14.06.2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**